

Government of India  
Ministry of Finance  
Department of Financial Services  
Lok Sabha  
Unstarred Question No. 3925

Friday, January 4, 2019/Pausha 14, 1940 (Saka)

**Revival of Lapsed Insurance Policies**

3925. SHRI ANIL SHIROLE:

Will the Minister of FINANCE  
be pleased to state:

- (a) the details of the number of subscribers of insurance policies across the country, State/UT-wise including Maharashtra;
- (b) the details of the period of revival of a lapsed insurance policy, at present;
- (c) whether the Government is planning/proposing to make any amendment under insurance policies including the revival period across the country;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the time by which it is likely to be amended?

Answer  
Minister of State in the Ministry of Finance  
(Shri Shiv Pratap Shukla)

(a) to (e): State / Union Territory-wise data on number of life insurance policies in force as at 31.03.2017 is placed at Annexure I. Further, the State/Union Territory-wise number of new individual policies sold and number of Group Lives covered under life insurance for the financial year 2017-18, is placed at Annexure II.

The revival period is stipulated as per IRDA (Non-Linked Insurance products) Regulations, 2013 and the IRDA (Linked Insurance products) Regulations, 2013. At present, as per these regulations, the "Revival Period" means a period of two consecutive years from the date of discontinuance of the policy, during which period the policyholder is entitled to revive the policy which was discontinued due to the non-payment of premium. In other words, a life insurance policyholder can revive a policy within 2 years from the date of discontinuance of such policy.

**Annexure I referred to in reply to Lok Sabha Unstarred Question No. 3925 for 4<sup>th</sup> January, 2019**

**Number of life insurance policies in force (State/UT- wise) as at 31.03.2017**

<b>State</b>	<b>Policies in Force as at 31.3.2017</b>
Andaman & Nicobar Islands	92,571
Andhra Pradesh	1,52,51,440
Arunachal Pradesh	1,38,039
Assam	69,47,253
Bihar	1,73,92,015
Chandigarh	6,07,065
Chhattisgarh	43,75,990
Dadra & Nagar Haveli	94,868
Daman & Diu	78,827
Goa	13,31,172
Gujarat	2,12,49,918
Haryana	66,10,246
Himachal Pradesh	26,12,508
Jammu & Kashmir	15,42,897
Jharkhand	68,05,690
Karnataka	2,21,92,994
Kerala	1,24,91,271
Lakshadweep	6,638
Madhya Pradesh	1,18,72,770
Maharashtra	4,29,12,110
Manipur	3,17,867
Meghalaya	1,94,843
Mizoram	40,121
Nagaland	1,42,498
Nct Of Delhi	89,22,955
Odisha	1,14,89,766
Puducherry	4,12,073
Punjab	65,49,857
Rajasthan	1,54,52,468
Sikkim	1,52,567
Tamil Nadu	2,11,26,937
Telangana	1,17,84,244
Tripura	9,47,323
Uttar Pradesh	3,42,60,638
Uttarakhand	31,80,794
West Bengal	3,04,79,931
<b>Total</b>	<b>32,00,61,164</b>

\*Source: Insurance Regulatory and Development Authority of India (IRDAI)

**Annexure II referred to in reply to Lok Sabha Unstarred Question No. 3925 for 4<sup>th</sup> January, 2019**

**State/UT wise New Individual Policies & Group Lives of Life Insurance Industry**

State / Union Territory	Financial Year 2017-18	
	No. of Individual Policies	No. of Group Lives
Andhra Pradesh	1313927	22842141
Arunachal Pradesh	12745	3883
Assam	818545	1275109
Bihar	1542813	857834
Chattisgarh	507292	2685962
Goa	96699	90690
Gujarat	1391043	1968717
Haryana	653554	2024127
Himachal Pradesh	246751	66105
Jammu & Kashmir	182556	182134
Jharkhand	593930	562119
Karnataka	1614713	20146041
Kerala	876293	3160920
Madhya Pradesh	1272485	811363
Maharashtra	3647033	39832330
Manipur	31133	16550
Meghalaya	18808	11612
Mizoram	5209	17888
Nagaland	17558	3260
Odisha	1298050	2449369
Punjab	652894	628023
Rajasthan	1478424	4068825
Sikkim	16236	1817
Tamil Nadu	1692421	13051280
Telangana	907064	18263611
Tripura	105023	41765
Uttar Pradesh	3063585	6618590
UttrKhand	320378	105212
West Bengal	2840440	21768003
Andaman & Nicobar Islands	5367	3379
Chandigarh	81714	264916
Dadra &Nagrahaveli	1933	1956
Daman & Diu	5125	4173
Delhi	811883	6428199
Lakshadweep	125	3
Puducherry	38868	63132
<b>Total</b>	<b>28162617</b>	<b>170321038</b>

\*Source: Insurance Regulatory and Development Authority of India (IRDAI)

\*\*Statewise renewal data is not available with IRDAI. Hence, data pertaining to the new business only given.